

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:3146  
ANSWERED ON:31.07.2014  
WATER LOGGING  
Nimmala Shri Kristappa

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) the details of the schemes undertaken and the funds allocated by the Union Government to the States for improvement of drainage system to prevent waterlogging during the last three years and the current year;
- (b) the monitoring mechanism in place to ensure smooth implementation of the schemes; and
- (c) the steps taken or being taken by the Government to ensure that the funds allocated under the scheme are optimally utilized?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;  
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

- (a) An amount of Rs.405 crore has been proposed as central assistance to the States for drainage and reclamation of waterlogged areas in irrigation commands covered under Command Area Development and Water Management (CADWM) Programme during the XII Five Year Plan. In addition, central assistance is also provided for drainage congestion schemes under Flood Management programme.
- (b) Monitoring of projects is primarily the responsibility of the State Government; State Governments have to conduct concurrent evaluation by independent agency. The Central Government, Central Water Commission also monitor the progress of the centrally assisted irrigation projects through quarterly progress reports, field visits, meetings etc.
- (c) State Governments are to sign a Memorandum of Understanding (MoU) with year wise phasing of physical and financial targets for timely completion of the projects. Central assistance is released on the basis of yearly targets, State budget provision and Central share ceiling. Optimal utilisation of funds is ensured through submission of utilisation certificates, and audited statements of the expenditure incurred by the State Government.